

OFFICE ORDER NO. 103 OF 2021

Ref.: This Office Notification No.SCC/
PublicHolidayList-2021/3477/2020,
dated 28th December, 2020.

All concerned are well aware that in view of this Office Notification, dated 28th December, 2020, the Diwali Holiday shall commence from Monday, the 1st November, 2021 to Saturday, the 6th November, 2021.

In view of above, for convenience of the Litigants and Advocates, the Judicial Officers have been assigned Urgent Judicial Work, vide this Office Order No.38 of 2021, dated 7th June, 2021. As per the said Office Order, the following Judicial Officers are hereby requested to attend the Office, as and when required during the Diwali Holidays between 10.30 a.m. to 1.30 p.m. for attending the Urgent Judicial Work for Head Office and Bandra Branch of this Court at Head Office.

ASSIGNMENT OF URGENT JUDICIAL WORK

01-11-2021	Shri. M. N. Saleem, Additional Chief Judge	Shri. M. S. Pathan, Additional Chief Judge
to	And	And
07-11-2021	Shri. A. H. Baig, Judge	Shri. Y. B. Game, Judge

In case of any urgency to the aforesaid Judicial Officers, they shall obtain the consent of other Judicial Officers except the Judicial Officers mentioned above.

Similarly, the following staff members are hereby assigned the duties during the Diwali Holiday for the period from Monday, the 1st November, 2021 to Saturday, the 7th November, 2021. Hence, they should not leave the head quarter during the said period and shall attend the Office at Head Office, as and when required for attending the Urgent Work.

Sr. Nos.	Name and Designation of the Staff Members	Mobile Nos.
1.	Shri. S. M. More, Translator & Interpreter	8976430373
2.	Shri. S. G. Rasam, Bailiff	9920612847
3.	Shri. A. S. Salve, Clerk-Typist	9773504160
4.	Shri. J. B. Bilaye, Driver	7208039994
5.	Shri P. D. Adulkar	9987238703
6.	Shri N. L. Yadav	7208709239

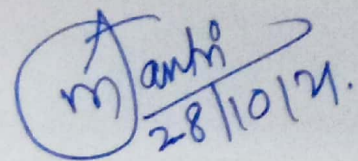
The Litigant and Advocates are hereby requested to initially contact Shri. S. M. More, Translator & Interpreter. In case, his mobile is not reachable for any reason, then to contact S/Shri. P. D. Adulkar and N. L. Yadav, who are available in the Office Premises, for taking necessary steps for seeking an urgent order during Diwali Holidays.

On receipt of the message from Advocates / Litigants / Shri. P. D. Adulkar / Shri. N. L. Yadav, Shri. S. M. More, Translator & Interpreter is hereby directed to contact the aforesaid Judicial Officers and other staff members on their Mobile and follow the directions of the said Judicial Officers.

The aforesaid staff members will be considered for half day compensatory holiday, if they attend the Office during Diwali Holidays.

The list showing Residential addresses and Telephone numbers of the concerned Judicial Officers is hereby provided to Shri. S. M. More, Translator & Interpreter of this Court.

COURT OF SMALL CAUSES }
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MUMBAI : 28TH OCTOBER, 2021 }


28/10/21.

(Abhay J. Mantri)
Chief Judge